## HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

CPSW No. 42/2019

Babu Ram Sharma ......Petitioner(s) Through: Mr. Ajay Bakshi, Advocate.

Vs.

Anu Radha Gupta & anr

.....Respondent(s)

Through: Mr. Aseem Sawhney, A. A. G.

## **CORAM:** HON'BLE MR. JUSTICE SANJEEV KUMAR

## **ORDER**

Application for early listing, for the reasons stated therein, is allowed and matter taken up.

In compliance to the order dated 10.03.2020, the petitioner has filed

affidavit. Let Mr. Sawhney respond to the aforesaid affidavit within two weeks.

List this contempt petition for consideration on 15.05.2020.

( Sanjeev Kumar) Judge

**Jammu,** <u>01.05.2020</u> Anil Raina, Addl Registrar/Secy